

ITEM NO.10

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No. 428/2020

CITIZENS FOR JUSTICE AND PEACE

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 135049/2020 - EX-PARTE STAY, IA No. 135052/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 26539/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 7691/2021 - INTERVENTION APPLICATION, IA No. 54741/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES and IA No. 26535/2021 - STAY APPLICATION)

WITH

CrI.A. No. 1033-1034/2022 (II)

(IA No. 46177/2019 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT, IA No. 193843/2019 - EXEMPTION FROM FILING O.T. and IA No. 46176/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19945-19946/2021 (III)

(FOR ADMISSION and I.R. and IA No. 189377/2022 - STAY APPLICATION)

W.P.(C) No. 63/2022 (PIL-W)

(IA No. 187617/2022 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 196804/2022 - APPLICATION FOR PERMISSION, IA No. 6864/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 193606/2022 - CLARIFICATION/DIRECTION, IA No. 181125/2022 - CLARIFICATION/DIRECTION, IA No. 19555/2023 - CLARIFICATION/DIRECTION, IA No. 188689/2022 - CLARIFICATION/DIRECTION, IA No. 192083/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 194725/2022 - EXEMPTION FROM FILING O.T., IA No. 191042/2022 - INTERVENTION APPLICATION, IA No. 194274/2022 - INTERVENTION APPLICATION, IA No. 193585/2022 - INTERVENTION APPLICATION, IA No. 196802/2022 - INTERVENTION APPLICATION, IA No. 189203/2022 - INTERVENTION APPLICATION, IA No. 196769/2022 - INTERVENTION APPLICATION, IA No. 192081/2022 - INTERVENTION APPLICATION, IA No. 188700/2022 - INTERVENTION APPLICATION, IA No. 194624/2022 - INTERVENTION APPLICATION, IA No. 188159/2022 - INTERVENTION/IMPLEADMENT, IA No. 194392/2022 - INTERVENTION/IMPLEADMENT, IA No. 189679/2022 - INTERVENTION/IMPLEADMENT, IA No. 198563/2022 - INTERVENTION/IMPLEADMENT, IA No. 23443/2023 - INTERVENTION/IMPLEADMENT, IA No. 183450/2022 - INTERVENTION/IMPLEADMENT, IA No. 189216/2022 - INTERVENTION/IMPLEADMENT, IA No.

189214/2022 - INTERVENTION/IMPLEADMENT, IA No. 189111/2022 - INTERVENTION/IMPLEADMENT, IA No. 6871/2023 - INTERVENTION/IMPLEADMENT, IA No. 191945/2022 - INTERVENTION/IMPLEADMENT, IA No. 194722/2022 - INTERVENTION/IMPLEADMENT, IA No. 191719/2022 - INTERVENTION/IMPLEADMENT, IA No. 5424/2023 - INTERVENTION/IMPLEADMENT, IA No. 43622/2023 - INTERVENTION/IMPLEADMENT, IA No. 23450/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 15035/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 4641/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 19559/2023 - RECALLING THE COURTS ORDER)

SLP(C) No. 22733/2022 (IV-C)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 193242/2022)

W.P.(C) No. 40/2023 (PIL-W)

(FOR EX-PARTE STAY ON IA 8306/2023, FOR APPLICATION FOR SUBSTITUTION ON IA 268514/2023 and FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT ON IA 9121/2024)

W.P.(Crl.) No. 14/2023 (PIL-W)

(FOR STAY APPLICATION ON IA 10891/2023 and FOR APPLICATION FOR PERMISSION ON IA 24536/2023)

T.P.(C) No. 199/2023 (IV-C)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19995/2023)

W.P.(C) No. 124/2023 (PIL-W)

(FOR ADMISSION)

W.P.(Crl.) No. 36/2023 (PIL-W)

(FOR STAY APPLICATION ON IA 23571/2023)

W.P.(C) No. 531/2023 (X)

(FOR EX-PARTE STAY ON IA 94728/2023 and FOR EXEMPTION FROM FILING O.T. ON IA 94730/2023)

W.P.(Crl.) No. 174/2024 (X)

(IA No. 78892/2024 - EXEMPTION FROM FILING O.T.)

Date : 30-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY KUMAR

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UPON hearing the counsel, the Court made the following
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Re-list in the week commencing 13.05.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR